

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.05.2025

## <u>NOTICE</u>

Please take notice that the following matters listed in the Court – II on 22.05.2025 will not be taken up. The next date of hearing in the matters is **23.05.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.	Amish Tandon	Rohan Chawla-R1 Ishaan George Mukund P. Unny-R2 Abhishek Anand Gaurav Mitra Ishan Roy Chowdhury
		With		
2.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George Mukund P. Unny-R2 Abhishek Anand Gaurav Mitra Ishan R Chowdhury

By order of Hon'ble Chairperson -Sd/-Registrar